

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 6502/2023

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

SHANTI DEVI (DEAD) THR. LRS. & ORS.

Respondent(s)

Date : 23-07-2025 This appeal was called on for hearing today.

For Appellant(s) : Ms. Ruchira Goel, AOR

For Respondent(s) :

Mr. Deepak Tyagi, Adv.

Mr. K.k.gautam, Adv.

Mr. Rameshwar Prasad Goyal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.2 to 13 have already filed counter affidavit.

Service is complete on the proposed legal representative Nos.1.1, 1.2.1, 1.2.2, 1.2.3, 1.2.4, 1.2.5, 1.3, 1.4, 1.5.1, 1.5.2, 1.5.3, 1.6.1, 1.6.2, 1.6.3, 1.6.4, 1.6.5, 1.7.1, 1.7.2, 1.7.3 and 1.8. Ld. Advocate, Mr. Deepak Tyagi, appearing on behalf of Mr. Rameshwar Prasad Goyal, Advocate-on-record has entered appearance for the said proposed legal representatives. Vakalatnama and counter affidavit be filed within four weeks.

It has been submitted by Ld. counsel appearing for the above-mentioned proposed legal representatives that copy of petition together with the Memo of parties be supplied. Ld. Counsel for the appellant to do the needful within a week.

List again on 1.9.2025.